

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/2122/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
Aalo, West Siang District,
Arunachal Pradesh.

Dated Guwahati 27th May, 2020.

Sub: Casual leave.

Ref:- Your letter No. DSC/Aalo-29/2019(Vol.-II)/153 dtd. 25.05.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 3 (three) days from 26.05.2020 to 28.05.2020, along with station leave permission, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

2124
Memo NO.HC.VII-21/2008/2123-A, dated 27.5.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. ✓ The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rdas